

(d) What is the number of persons now living in station platforms, open sheds, etc.?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

#### PRODUCTION OF IRON ORE ETC.

**431. Shri Nanadas:** Will the Minister of Commerce and Industry be pleased to state:

(a) the production of Iron ore, Manganese ore, Chromite, Ilmenite, Bauxite, Copper and Mica during the years 1946, 1947, 1948, 1949, 1950 and 1951; and

(b) the exports separately to U.K., U.S.A., and other countries during the years 1946 to 1951 of Iron Ore, Manganese Ore, Chromite, Ilmenite, Bauxite, Copper and Mica?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 21.]

#### DYE-STUFFS

**432. Shri Nanadas:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of firms who have been permitted to start the manufacture of Dye-stuffs in India since 1947;

(b) the names of the Indian and American firms who have entered into a partnership to float a concern for the manufacture of Dye-stuffs and the share of each in the capital;

(c) what dye-stuffs are proposed to be manufactured in India; and

(d) which of the essential raw materials needed for the manufacture of dye-stuffs are available in India and which are required to be imported?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Only one.

(b) M/s. Atul Products Limited, Bulsar.

M/s. American Cynamid Company, New York.

The issued capital is Rs. 1 crore and the American firm is understood to have taken up shares of the value of Rs. 10 lakhs.

(c) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 22.]

(d) A statement is placed on the Table of the House. [See Appendix VI, annexure No. 22.]

#### CLOTH PURCHASED BY GOVERNMENT

**433. Shri Madiah Gowda:** Will the Minister of Commerce and Industry be pleased to state the quantity and the value of (i) Khadi (ii) hand-loom cloth and (iii) foreign cloth purchased by Government for the years 1950-51 and 1951-52?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** A statement showing the value of purchases, made is placed on the Table of the House. [See Appendix VI, annexure No. 23.]

In view of different units adopted for different varieties of cloth statistics by quantity are not maintained.

#### IMPORT LICENCES FOR GLASS-WARE

**434. Mulla Abdullabhai:** Will the Minister of Commerce and Industry be pleased to state the number of import licences for glass-ware granted during the year 1951 and January to June 1952 and the names of the countries from which it was to be imported?

**The Minister of Commerce (Shri Karmarkar):** A statement is placed on the Table of the House. [See Appendix VI, annexure No. 24.]

#### ARECANUT (IMPORT)

**435. Shri Thimmaiah:** Will the Minister of Commerce and Industry be pleased to state what is the quantity of Arecanut annually imported from foreign countries?

**The Minister of Commerce (Shri Karmarkar):** Attention of the hon. Member is invited to the answer given by me to part (a) of Unstarred Question No. 101 by Shri Achuthan answered on the 13th November 1952, in this House.

#### TEXTILES (PRODUCTION)

**436. Sardar Hukam Singh:** (a) Will the Minister of Commerce and Industry be pleased to state what was the total production of textiles in Indian mills during the years 1948, 1949, 1950, 1951 and 1952?

(b) What quantity is proposed to be exported this year?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) A statement is placed on the Table of the House. [See Appendix VI, annexure No. 25.]

(b) About 700 million yards of cloth are likely to be exported this year.